



Allahabad Bench

CP No. (IB)449/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2020

NAME OF THE COMPANY: Sparge Energy Pvt Ltd V/s Benara Bearings and pistons Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shantam Mandhyan	Adv.	Operational Creditor	
2.	Kartikeya Saran	Adv.	Respondent	
3.	Varun Singh			

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Sh. Shantam Mandhyan, Advocate for the petitioner and Sh. Kartikeya Saran along with Sh. Varun Singh, Advocates for the respondent are present.

Ld. Counsel for the petitioner states that the matter has already been settled between the parties and prays ten days time to file settlement agreement.

As prayed for, put up on 24th February, 2020.

Dated: 13.02.2020


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)